

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

OA No.535/2012

Dated this Tuesday the 25th day of September, 2018

**Coram: Hon'ble Dr. Bhagwan Sahai, Member (A).
Hon'ble Shri R. N. Singh, Member (J).**

1. Shyam Nath Prasad, Section Officer
Aged about 45 years,
R/o B-1/10 Shree Bhagwati Nagar,
Pashan-Sutarwadi Road, Pashan,
Pune-411 021.Applicant.
(Employed as Section Officer in Institute of Tropical
Meteorology, Dr. Homi Bhabha Road, Pashan, Pune-411
008.)
(By Advocate Shri P. J. Prasadrao).

Versus

1. Union of India,
Through the Secretary,
Ministry of Earth Sciences,
Prithvi Bhawan, IMD Campus, Opp.
India Habitat Centre, Lodhi Road,
New Delhi-110 003.

2. Director
Indian Institute of Tropical Meteorology,
Dr Homi Bhabha Road, Pashan,
Pune-411 008. Respondents.

(By Advocate Shri S. M. Railkar)

O R D E R (O R A L)

Per : R. N. Singh, Member (Judicial)

1. Shri P. J. Prasadrao, learned counsel appeared for the applicant. Heard him.
2. None appeared for the respondents.
3. The learned counsel for the applicant seeks permission to withdraw the OA asserting that the applicant has expired during the pendency of the OA and none of the legal heirs are interested to pursue the matter.
4. In the facts and circumstances, the matter is dismissed as being abated.
5. No order as to costs.

**(R. N. Singh)
Member (J)**

**(Dr. Bhagwan Sahai)
Member (A)**